CP NO. 01/73(4)/Chd/2017

Inderjeet Singh

... Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any circumstances even if there is a change of counsel.

-SD-

(Justice R P Nagrath)

-SD -

(Deepa Krisnan)
Member(Technical)

CP NO. 02/73(4)/Chd/2017

Smt. Mohinder Kaur

... Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

circumstances even if there is a change of counsel.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any

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(Justice R P Nagratn)

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(Deepa Krishan)

Member(Technical)

CP NO. 03/73(4)/Chd/2017

Bhagwant Singh Gujral

...Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the

respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that

Ms. Riya Bansal previous Advocate who is present today and earlier

appearing on behalf of the respondent-company has given no objection for

appearance. Learned counsel for the respondent-company seeks short date

for arguments. List the matter on 29.03.2017 along with two new petitions in

which notice of motion has been issued today for arguments. It is made clear

that no request for further adjournment shall be entertained in any

circumstances even if there is a change of counsel.

(Justice R P Nagrath)

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(Deepa Krisnan) Member(Technical)

March 02, 2017

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CP NO. 04/73(4)/Chd/2017

Smt. Taran Jit Kaur

...Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

circumstances even if there is a change of counsel.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear

that no request for further adjournment shall be entertained in any

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(Justice R P Nagrath) Member (Judicial)

Member(Technical)

CP NO. 05/73(4)/Chd/2017

Smt. Navneet Kaur

...Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

circumstances even if there is a change of counsel.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any

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(Justice R P Nagrath)
Member (Judicial)

- SD-

(Deepa Krishan)

Member(Technical)

CP NO. 06/73(4)/Chd/2017

Smt. Surita

... Petitioner.

Versus

M/s Hind Motors (I) Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any circumstances even if there is a change of counsel.

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(Justice R P Nagratn)

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(Deepa Krishan) Member(Technical)

CP NO. 07/73(4)/Chd/2017

B.L. Vaish

...Petitioner.

Versus

M/s Hind Motors Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any circumstances even if there is a change of counsel.

(Justice R P Nagratin)

(Deepa Krisnan)

Member(Technical)

CP NO. 08/73(4)/Chd/2017

Rajesh Bansal

... Petitioner.

Versus

M/s Hind Motors Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in

which notice of motion has been issued today for arguments. It is made clear

that no request for further adjournment shall be entertained in any

circumstances even if there is a change of counsel.

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(Justice R P Nagrath)

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(Deepa r...)
Member(Technical)

CP NO. 10/73(4)/Chd/2017

Abhishek Bansal

...Petitioner.

Versus

M/s Hind Motors India Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any circumstances even if there is a change of counsel.

(Deepa Kristian)
Member(Technical)

CP NO. 09/73(4)/Chd/2017

Smt. Tanuja Bansal.

...Petitioner.

Versus

M/s Hind Motors Ltd. & Anr.

...Respondents.

Present: Mr. Ashok Sachdeva, Authorised Representative

on behalf of petitioner.

Mr. Yash Pal Gupta and Ms. Riya Bansal, Advocates

for respondent company.

Mr. Yash Pal Gupta, Advocate has filed Power of Attorney for the respondent-company. It is also stated by Mr. Yash Pal Gupta, Advocate that Ms. Riya Bansal previous Advocate who is present today and earlier appearing on behalf of the respondent-company has given no objection for appearance. Learned counsel for the respondent-company seeks short date for arguments. List the matter on 29.03.2017 along with two new petitions in which notice of motion has been issued today for arguments. It is made clear that no request for further adjournment shall be entertained in any circumstances even if there is a change of counsel.

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(Justice R P Nagrath)

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Member(Technical)